

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

ORDER

Partial modification of order No.1219/32631-32722/Power/ASJ/Gaz./PD&SJ West/2022 dated 17.11.2022, following link Courts are hereby constituted to dispose of all urgent matters including urgent criminal applications/miscellaneous applications/Bail Bonds/remand work or any other urgent matters as well as compliance of orders of Hon'ble Superior Courts/cases under Protection of Children from Sexual Offence Act (POCSO)/NDPS Act and also work relate to cases other than NDPS Act, filed in the Courts of the Judicial Officers, whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial officer	5 th Link Judicial Officer
1	Principal District & Sessions Judge (W)	Sh. Manish Khurana, ASJ-04	Sh. Sunil Kumar Sharma, ASJ-09	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Kumar Rajat, ASJ-07(POCSO)	Sh. Hem Raj, ASJ -08
2	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Shivali Sharma, ASJ-03	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh. Sunil Kumar. Sharma, ASJ-09
3	Ms. Shivali Sharma, ASJ-03	Sh. Hem Raj, ASJ -08	Sh. Manish Khurana, ASJ-04	Ms. Harleen Singh, ASJ-01 (POCSO)	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01
4	Sh. Manish Khurana, ASJ-04	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Shivali Sharma, ASJ-03	Ms. Ambika Singh, ASJ-02	Ms. Aanchal, ASJ (SFTC)-01	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)
5	Ms. Harleen Singh, ASJ-01 (POCSO)	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Ambika Singh, ASJ-02	Ms. Aanchal, ASJ (SFTC)-01
6	Sh. Hem Raj, ASJ -08	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Sh. Manish Khurana, ASJ-04	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Sh. Kumar Rajat, ASJ-07(POCSO)
7	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Ambika Singh, ASJ-02	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Shivali Sharma, ASJ-03	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC) (POCSO)-02
8	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Aanchal, ASJ (SFTC)-01	Ms. Aditi Garg, ASJ-06 (POCSO)	Sh. Hem Raj, ASJ -08	Sh. Manish Khurana, ASJ-04	Ms. Harleen Singh, ASJ-01 (POCSO)
9	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Harleen Singh, ASJ-01 (POCSO)	Ms. Ambika Singh, ASJ-02	Ms. Aanchal, ASJ (SFTC)-01	Sh. Hem Raj, ASJ -08	Ms. Riya Guha, ASJ(FTSC)(RC)-02
10	Ms. Ambika Singh, ASJ-02	Sh. Sunil Kumar. Sharma, ASJ-09	Sh. Hem Raj, ASJ-08	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01
11	Ms. Aanchal, ASJ (SFTC)-01	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Shivali Sharma, ASJ-03	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Ambika Singh, ASJ-02
12	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC) (POCSO)-02	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Sh. Manish Khurana, ASJ-04
13	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Aanchal, ASJ (SFTC)-01	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Harleen Singh, ASJ-01 (POCSO)	Sh. Hem Raj, ASJ -08
14	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Harleen Singh, ASJ-01 (POCSO)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Aditi Garg, ASJ-06 (POCSO)
15	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Manish Khurana, ASJ-04	Sh. Hem Raj, ASJ-08	Ms. Shivali Sharma, ASJ-03
16	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05

(SANJAY KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

1259/33769-33810

No. /Power/ASJ/Gaz./PD&SJ West/2022

Dated, Delhi the 28/11/22

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
10. For uploading on layers.
11. For uploading on centralized website through layers.

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

